

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Contempt Case (AT) No.07 of 2019 in  
Company Appeal (AT) (Insolvency) No.552 of 2018**

**IN THE MATTER OF:**

**Gandhar Oil Refinery (India) Ltd. ...Appellant**

**Versus**

**Raghu Rama Krishna Raju & Anr. ...Respondents**

**Present: -**

**For Appellant: Mr. Sanjay Hegde, Senior Advocate with Ms. Arunima Singh, Ms. Jayshree Soni, Ms. Ridhima Malhotra and Ms. Priyadarshini, Advocates.**

**For Respondents: Mr. Anirudh Wadhwa, Mr. Bhargav Thali and Mr. Kartikeya, Advocates for Respondent No.1.**

**Mr. Alok Dhir, Ms. Varsha Banerjee and Mr. Milan Negi, Advocates for Intervener.**

**Contempt Case (AT) No.08 of 2019 in  
Company Appeal (AT) (Insolvency) No.553 of 2018**

**IN THE MATTER OF:**

**Gandhar Oil Refinery (India) Ltd. ...Appellant**

**Versus**

**Raghu Rama Krishna Raju & Anr. ...Respondents**

**Present: -**

**For Appellant: Ms. Arunima Singh, Ms. Jayshree Soni, Ms. Ridhima Malhotra and Ms. Priyadarshini, Advocates.**

**For Respondents: Mr. Yogesh Kumar Jagia and Ms. Sumedha Chadha, Advocates for Respondent No.1.**

**Mr. Alok Dhir, Ms. Varsha Banerjee and Mr. Milan Negi, Advocates for Intervener.**

**ORDER  
(Virtual Mode)**

**07.01.2021** Due to paucity of time, the Contempt Petitions could not be taken up for consideration.

Contd...2/-

Respondent No.1 has not appeared in person. Mr. Yogesh Kumar Jagia, learned Counsel representing Respondent No.1 submits that Respondent No.1 has undergone bypass surgery. He may file an affidavit supported by medical certificate in that regard within one week. He also submits that a Writ Petition has been filed before the Hon'ble Delhi High Court in regard to exercise of contempt jurisdiction by this Appellate Tribunal under IBC. He may produce a copy of any order that may have been passed in the Writ Petition on the next date of hearing.

Post the matter on 9<sup>th</sup> February, 2021 at 02:00 PM on top of the matters.

**[Justice Bansi Lal Bhat]**  
**The Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Shreasha Merla]**  
**Member (Technical)**